



BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH PUNE

ORIGINAL APPLICATION NO. 82 OF 2025

Mr. Anand Atul Hule ----- Applicant

V/s

District Collector Sindhadurg and Ors ----- Respondents

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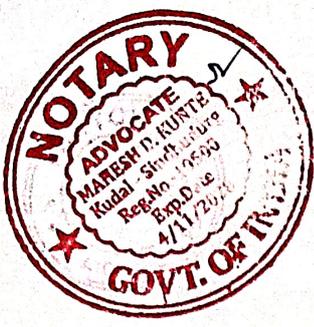
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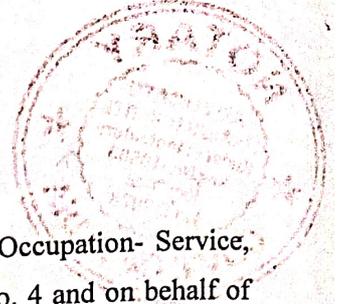
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**AFFIDAVIT ON BEHALF
OF COLLECTOR SINDHUDURG**



I Smt. Aishvarya Khushalrao Kalushe, Age 49 years, Occupation- Service, Sub Divisional Officer Kudal, Dist. Sindhudurg. Respondent No. 4 and on behalf of respondent no. 1 i.e. District Collector Sindhudurg do hereby solemnly stated as under:-

1. I say that, Applicant herein has filed this application before this Hon.ble Tribunal regarding issues involved in villages Dandi, Chiwla, Devbag, Tarkarli, Wayari and other areas in Tal. Malvan, Dist. Sindhudurg related to CRZ.
2. I say that, the Administrative Officer of Malvan Nagar Parishad submitted a survey report regarding 60 structures along with Panchnama in CRZ area, Tahsildar Malvan submitted survey report regarding 47 structures along with Panchnama reports and geo tagged photos while Block Development Officer, Panchayat Samiti, Malvan submitted survey report regarding 80 structures along with Panchnama reports. Accordingly survey of 187 Structures has been completed and notices have been issued to owners of 140 structures.
3. I say that, out of the total objective of CRZ survey, partial work of survey has been completed till now. Most of the survey work is still going on. After completion of the entire survey, it is necessary to issue notices to all defaulters/illegal holders if found. After giving sufficient opportunity of hearing regarding unauthorized construction, report of the same to be submitted before MCZMA through DCZMA, for necessary action, removal, register a case or maintain the said unauthorized construction as per the approval of Hon" ble MCZMA and SOP of CRZ.
4. I say that, areas of villages mentioned in original application are very crowded. The office of SDO and Tahsildar is collecting and scrutinizing the documents and information regarding the disputed issues. Maximum structures are situated in urban/ municipal crowded area. Further Survey of urban area is still in progress. It is submitted that, the manpower available is very inadequate at Municipal Council Malvan and Grampanchayat, Taluka Inspector of Land Record, and Maritime Board Malvan for conducting CRZ survey.
5. I say that, Zillha Parishad & Panchayat Samiti Election 2026 was announced in Sindhudurg District. The Model Code of Conduct was in force since 13.01.2026 to 09.02.2026, hence the entire available officer and staff was deployed for election work. The election of Zilla Parishad & Panchayat Samiti has been just over. Further election of President Zilla Parishad Sindhudurg & selection of Chairman of Panchayat Samiti is held on 09.03.2026 &

(Handwritten signature)



BEFORE ME
(Handwritten signature)



16.03.2026. Also, as per instructions from Election Commission of India. SIR 16 th National The Census of India 2027 is Scheduled also (Special Intensive Report) programme for validation of voters and Census report preparation is also going on in Sindhudurg District for which large number staff has been deployed. Therefore it is difficult to conduct the survey in villages Devbag, Wayari, Tarkarli and Malvan municipal area in the stipulated time given by this Hon'ble Tribunal. To complete the survey of all structures will require some more time.

- 6. I say that, Applicant has not made Block Development Officer, Panchayat Samiti Malvan as necessary party in the present original application because most of these structures are located in Grampanchayat areas .
- 7. I say that, considering above appropriate order may be passed.

Place – Kudal
Date – 07.03.2026

ADV S.B.Vaidya-Pandit

(Signature)
For Respondent No 1 and 4

BEFORE ME

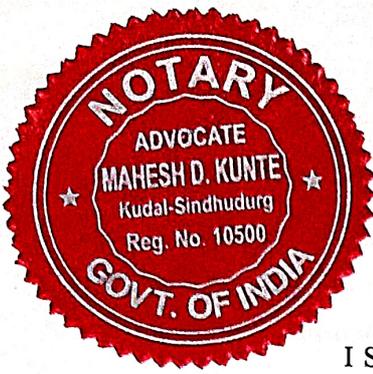
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VERIFICATION

I Smt. Aishvarya Khushalrao Kalushe, Age 49 years, Occupation – Service, Sub Divisional Officer Kudal, Taluka - Kudal, Dist – Sindhudurg, do, hereby state on solemnly affirmation that whatever stated herein above is true to the best of my knowledge and based upon the information derived from the official records available to me.

Solemnly affirmed at Kudal
this day of 07th March, 2026

(Signature)
(Aishvarya Kalushe)
Sub Divisional officer
(Revenue) Kudal
DEPONENT

I Identify the Deponent

(Signature)
Nagesh Chandrakant Shinde.
Nayab Tahsildar, Kudal,
Tal. Kudal, Dist. Sindhudurg.

This document is noted at
Sr. No. 42
in the Notarial Register.

This document has been personally presented
& signed by Aishvarya Khushalrao Kalushe
R/o Kudal, Dist. Sindhudurg who is identified by
Nagesh Chandrakant Shinde to whom
I personally know
No. of corrections _____ No. of pages 04
Notary Regd. No 42 Dated 07/03/2026

Signed before me
(Signature)
MAHESH D. KUNTE
NOTARY
Govt. of India
AARADHANA' Shirramwadi
Mumbai Goa Highway, Tal-Kuda'
Dist-Sindhudurg Maharashtra

